

Annexure 'A'

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 489 of 1997
CPC 165 of 1997
(O.A. 29 of 1997)

Present : Hon'ble Mr. D. Pukayastha, Judicial Member
Hon'ble Mr. S.K. Ghosal, Administrative Member



UNION OF INDIA & ORS.

VS.

DIWAKAR SINGH

For the applicants : Mr. P.K. Arora, counsel

For the Opposit party : Mr. A.K. Banerjee, counsel

Heard on : 23.11.2000

Order on : 23.11.2000

ORDER

D. Pukayastha, J.M.

M.A. No. 489 of 1997 :-

Official respondents of O.A. 29/1997 have filed this M.A. for extension of time to implement the order of this Tribunal dated 2.4.1997 in O.A. by which the respondents were directed to complete the departmental proceeding against the original applicant within a period of 8 months from the date of communication of that order. This M.A. for extension of time has been filed by the respondents of O.A. on 15.12.97 and we find that thereafter, official respondents did not take any further action for completion of departmental proceeding against the original applicant as ordered by this Tribunal. In the meantime, the original applicant

has filed the contempt application bearing No. CPC 165/1997 for non-compliance of the order of this Tribunal.

2. We have heard the ld. counsel for both sides. After hearing both sides, we allow 6 months' time to the official respondents of O.A. to complete the departmental proceeding against the applicant as a last chance. No further time will be allowed in this regard. Accordingly, the M.A. is allowed.

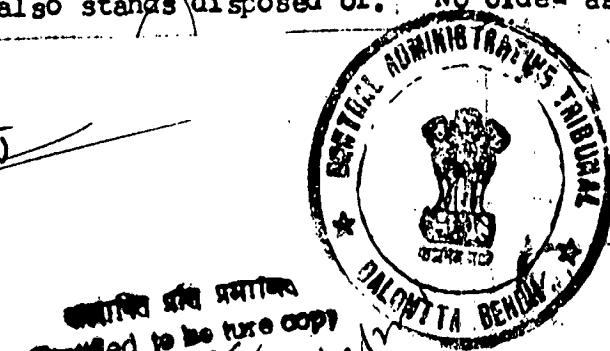
CPC 165 of 1997 :-

The original applicant has filed this CPC for non-compliance of the order passed by this Tribunal on 2.4.1997 in O.A. 29/1997. Since the contempt application has been filed during the pendency of the M.A. bearing No. 489/1997 which has been disposed of by us just now, *prima facie* we do not find sufficient material on record to draw contempt proceeding against the official respondents of O.A. as sought for in the CPC. Accordingly, the CPC also stands disposed of. No order as to cost!

MEMBER(A)

S.M.

MEMBER(J)



संस्थापित दस्तावेज
Certified to be true copy
Court Officer D. W. M.
संघीय प्रशासनिक अधिकार
Central Administrative Tribunal
कलकत्ता न्यायालय
Calcutta Bench

6272
Date of filing application
Name of the applicant No. A. K. Banerjee
Presentation of application for copy 23.11.2000
Name of the person for whom application for copy
Name of the person charged for delivery of copy
(a) Date of application of copy 07.11.2000
(b) Date of delivery of the copy 04.12.2000
to the applicant 04.12.2000